

Wednesday,
23rd September, 1885

ABSTRACT OF THE PROCEEDINGS

OF THE

Council of the Governor General of India,

LAWS AND REGULATIONS

Vol. XXIV

Jan.-Dec., 1885

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Council of the Governor General of India,

ASSEMBLED FOR THE PURPOSE OF MAKING

LAWS AND REGULATIONS

1885

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Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 & 25 Vic., cap. 67.

The Council met at the Viceregal Lodge, Simla, on Wednesday, the 23rd September, 1885.

P R E S E N T :

His Excellency the Viceroy and Governor General of India, K.P., G.C.B., G.C.M.G., G.M.S.I., G.M.I.E., P.C., *presiding*.

His Honour the Lieutenant-Governor of the Punjab, LL.D., K.C.S.I., C.I.E.

His Excellency the Commander-in-Chief, G.C.B., C.I.E.

Lieutenant-General the Hon'ble T. F. Wilson, C.B., C.I.E.

The Hon'ble C. P. Ilbert, C.I.E.

The Hon'ble Sir S. C. Bayley, K.C.S.I., C.I.E.

The Hon'ble T. C. Hope, C.S.I., C.I.E.

The Hon'ble Sir A. Colvin, K.C.M.G., C.I.E.

The Hon'ble W. W. Hunter, C.S.I., C.I.E., LL.D.

LAND ACQUISITION (MINES) BILL, 1885.

The Hon'ble MR. HOPE presented the Report of the Select Committee on the Bill to provide for cases in which Mines or Minerals are situate under land which it is desired to acquire under the Land Acquisition Act, 1870.

LOCAL AUTHORITIES LOAN ACT, 1879, AMENDMENT BILL.

The Hon'ble MR. HOPE also presented the Report of the Select Committee on the Bill to amend the Local Authorities Loan Act, 1879.

CENTRAL PROVINCES CIVIL COURTS BILL, 1885.

The Hon'ble MR. ILBERT presented the Report of the Select Committee on the Bill to amend the Law relating to Civil Courts in the Central Provinces.

The Council adjourned to Thursday, the 1st October, 1885.

SIMLA ;
The 25th September, 1885. }

D. FITZPATRICK,
Secretary to the Government of India,
Legislative Department.

Note.—The Meeting fixed for the 26th August, 1885, was subsequently postponed to the 23rd September, 1885.